

Open Court
**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **20th** day of **November**, 2018

Present:

Hon'ble Mr.Justice Bharat Bhushan, Member-J

Original Application No. 1081/2012
(U/S 19, Administrative Tribunal Act, 1985)

Mohd. Maqsood Alam.

.....Applicant.

By Advocate – Shri Brij Lal.

V E R S U S

Union of India & others.

.....Respondents.

By Advocates : Ms. Shruti Malviya.

O R D E R

List revised. None present for the applicant. Ms. Shruti Malviya, counsel for the respondents is present.

2. In spite of revised call, none appears for the applicant. It appears that the applicant has lost interest in prosecuting the matter. The O.A. is accordingly dismissed in default and for non prosecution.

(Justice Bharat Bhushan)
Member (J)

/SS/